

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013(Pt.)/1326/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 11th March, 2022.

Sub: Station Leave permission.

Ref:- Your letter No.SPL/CBI/01-20/102 dated 08.03.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at own cost, from the morning of 13.03.2022 till the early morning of 14.03.2022**, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013(Pt.)/1327-1328-1329-1330/A, dated 11-03-2022

Copy to :

- 1.The Special Judge, Addl. CBI Court No.1, Assam, Guwahati.
- 2.The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
- 3.The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
- 4.The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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